<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 306 OF 2016

Dated: 8th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Haryana Power Generation Corporation Ltd. Vs.				Appellant(s)
Haryana Electricity Regulatory Commission				Respondent(s)
Counsel for the Appellant(s) :		Ms. Sapna Seshadri Ms. Neha Garg Mr. Ashwin Ramanath		nan

Counsel for the Respondent(s)

<u>ORDER</u>

:

As agreed by learned counsel for the parties, list the matter for hearing on <u>01.11.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk